

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:53
ANSWERED ON:01.03.2007
HOAX CALLS ABOUT BOMBS IN TRAINS
Murmu Shri Hemlal;Shakya Shri Raghuraj Singh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the operations of the Railways have been interrupted due to hoax-calls about bombs or due to recovery of bombs in trains in various parts of the country ;
- (b) if so, the number of such incidents reported during 2005-06 and 2006-07, zone-wise; and
- (c) the effective steps taken by the Railways to check such incidents ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI LALU PRASAD)

(a) to (c) : A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.53 BY SHRI RAGHURAJ SINGH SHAKYA AND SHRI HEMLAL MURMU TO BE ANSWERED IN THE LOK SABHA ON 1.3.2007 REGARDING HOAX-CALLS ABOUT BOMBS IN TRAINS.

(a) Yes, Sir. The movement of trains is interrupted for conducting anti-sabotage checking of coaches due to hoax calls regarding placement of bombs in trains or due to recovery of bombs in trains in various parts of the country.

(b) The number of incidents of Hoax Calls received and number of incidents of recovery of bombs during the years 2005-06 and 2006-07 (Upto 22nd February 2007) are furnished as under:-

Railways Number of incidents of Number of incidents in
receipt of hoax calls.- which bombs recovered

2005-06 2006-07 2005-06 2006-07

CENTRAL	7	14	-	-
EASTERN	4	3	2	2
EAST CENTRAL	-	-	1	1
EAST COAST	-	1	-	-
NORTHERN	18	7	-	-
NORTH CENTRAL	1	3	-	-
NORTH EASTERN	5	3	-	-
NORTHEAST FRONTIER	3	-	-	-
NORTH WESTERN	2	4	-	-
SOUTHERN	15	21	-	-
SOUTH CENTRAL	6	10	-	-
SOUTH EASTERN	-	-	-	-
SOUTH EAST CENTRAL	1	-	-	-
SOUTH WESTERN	2	2	-	-
WESTERN	14	29	-	-
WEST CENTRAL	4	13	-	-
TOTAL	84	110	3	3

(Upto 22nd February 2007)

(c) : The following steps are being taken by the Ministry of Railways in this regard:-

1. Detailed guidelines have been issued to the field officers regarding action to be taken in case of hoax bomb calls and the Railways have issued Joint Procedures in this connection to tackle hoax calls in tandem. Concerned officers have been advised to install Caller identification System in all Public Interface Telephones over Railway system.
2. Close co-ordination is maintained and all possible assistance is provided by the Railways to the Civil Police as well as Government Railway Police in conducting anti-sabotage checks of the trains in view of any bomb hoax calls or recovery of bombs in trains.
3. Frequent announcements through Public Address Systems are made at important and sensitive Railways stations to alert the traveling passengers for reporting the matter to Police, Government Railway Police and Railway Protection Force personnel regarding any unclaimed or unattended baggage in trains and on platforms.
4. Railway Protection Force Sniffer Dogs, wherever available, are being deployed at sensitive Railway stations for anti-sabotage checking.
5. Checking of passengers and their baggages with the help of Door Frame Metal Detectors, Hand Held Metal Detectors, Sniffer Dogs etc. are being conducted at sensitive Railway stations. 6. Regular sharing of Intelligence information between Railway Protection Force and Government Railway Police is being ensured through institutionalized procedures.